NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 33

IVN.P/4/2024 in C.P.(IB)2671/MB/2019

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES: **BANK OF BARODA V/s RENAISSANCE EDUCATION PVT LTD**

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IVN.P/4/2024 in C.P.(IB)2671/MB/2019

1) Mr. Chiraj Mody, Ld. Counsel for the Applicant and Mr. Ativ Patel, Ld. Counsel for the Liquidator are present.

2) Stand over to 25.07.2024, for further consideration and hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare